

RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No. : 05/S.O./2024

Date : 16.02.2024

In supersession of order No. 09/S.O./2021 dt. 22.11.2021 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Dr. Justice Pushpendra Singh Bhati**, Judge, Rajasthan High Court, Jodhpur as Chairman of the Rajasthan High Court Legal Services Committee, Jodhpur, under section 8A of the Legal Services Authority Act, 1987 read with Regulations 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999.

BY ORDER


REGISTRAR (ADMN.)

No. : Gen/XV/06/94/SC-I/293

Date : 16.02.2024

Copy to :-

01. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
02. P.S. to Hon'ble Dr. Justice Pushpendra Singh Bhati, Judge, Rajasthan High Court, Jodhpur.


REGISTRAR (ADMN.)

No. : Gen/XV/06/94/SC-I/294

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Copy also to the following for information and necessary action :-

1. The Registrar General, Rajasthan High Court, Jodhpur.
2. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. All Registrars/O.S.D., Rajasthan High Court, Jodhpur/ Bench Jaipur and Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.
4. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
5. The Director, Rajasthan State Judicial Academy, Jodhpur.
6. All Joint Registrar/Deputy Registrar, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
7. The Joint Secretary/Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur / Jaipur.
8. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur.


REGISTRAR (ADMN.)